

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 02-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SESSIONS CASE	100519/2019	The State of Maharashtra - Azad Maidan Police Station Vs Mohd. Abdul Rashid Ansari and Ors. 01	APP
<u>STATEMENT US 313 CR.P.C.</u>				
2	SPL CASE ACB	100074/2015	The State ACB BMU Vs Balnath Thakaji Kardile	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100030/2016	The State ACB BMU Vs Mukesh Namdeo Vasnik	
(Main Matter REMAND APPLN ACB/0100004/2016)				
4	SPL CASE ACB	100056/2016	The State ACB BMU Vs Anjum Noorulhasan Nevrekar	
(Main Matter REMAND APPLN ACB/0100001/2016)				
5	SPL CASE ACB	100083/2017	The State of ACB, BMU Vs Abhay Harkant Vyas	
6	SPL CASE ACB	100084/2017	The State of ACB, BMU Vs Sunil Sahebrao Shingate	
7	SPL CASE ACB	100089/2017	The State of ACB, BMU Vs Chandrakant Uddhav Ghadge and anther 1	
<u>CHARGE</u>				
8	SESSIONS CASE	100543/2019	The State of Maharashtra - Santacruz Police Station Vs Mohd. Salim Harun Ansari	APP
9	SESSIONS CASE	100764/2019	The State of Maharashtra - Govandi Police Station Vs Sanjay Chandrakant Patankar and Ors. 01	APP
10	SESSIONS CASE	100770/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Fareen Taukir Khan	APP

REPLY/SAY

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COURT 46 SPECIAL JUDGE (ACB)
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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100699/2019	The State of Maharashtra - Shivaji Park Police Station Vs Bal Vasant Pathake and Ors. 01	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 03-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	SESSIONS CASE	100544/2019	The State of Maharashtra - BKC Police Station Vs Sahida Dilshad Rajput	APP
<u>HEARING</u>				
2	MISC APPLN ACB	101647/2019	The State of Maharashtra Anti Corruption Bureau Vs Sheshrao Marotrao Dhepe	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE ACB	100019/2017	The State ACB BMU Vs Madhav Damodar Rawade	APP
(Main Matter REMAND APPLN ACB/0100006/2016)				
4	SPL CASE ACB	100078/2017	STATE GOVERNMENT OF ACB, BMU Vs Ujjwala Dinkar Kumbhar and another	
5	SESSIONS CASE	100174/2019	The State of Maharashtra - Antop Hill Police Station Vs Selvi Tangvel Devendra and Ors. 01	APP
6	SESSIONS CASE	100638/2019	The State of Maharashtra - Chembur Police Station Vs Rupesh Dashrath Shivgan and Ors. 02	APP
<u>COMPLIANCE</u>				
7	SESSIONS CASE	100680/2015	The State Mulund Police Station Vs Gurunath Laxman Gawli	
Sub Matter: SESSIONS CASE/0100278/2016				
8	SESSIONS CASE	100278/2016	THE STATE OF MULUND POLICE STATION. Vs PAKIRAJ WILSON NADAR	
(Main Matter SESSIONS CASE/0100680/2015)				
9	SESSIONS CASE	100153/2018	The State of V.P.Road Police Station Vs Shailesh Anil Jain and others 5	

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COURT 46 SPECIAL JUDGE (ACB)
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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE ACB	100090/2018	The State of ACB Vs Mahesh Arjandas Motwani and another 1	PP
<u>APPEARANCE</u>				
11	SESSIONS CASE	102013/2019	The State of Maharashtra - Govandi Police Station Vs Prabhakar Madhukar Somvanshi	APP
12	SESSIONS CASE	102045/2019	The State of Maharashtra - Parksite Police Station Vs VinodKumar Ramkaran Gupta and others 03	APP
<u>REPORT OF NOTICE</u>				
13	SESSIONS CASE	101980/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Sheela Girish Kakde	
<u>CROSS-EXAMINATION</u>				
14	SPL CASE ACB	100014/2016	The State ACB BMU Vs Sandhya Satish Pol and another	
15	SPL CASE ACB	100090/2017	The State of ACB, BMU Vs Divakar Atmaram Sawant	

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL CASE ACB	100007/2014	The State ACB BMU Vs Sanjay Navneetrai Adhyaru	
2	SPL CASE ACB	100051/2015	The State of Maharashtra Vs Rajesh Rajendra Bijja	
<u>HEARING</u>				
3	MISC APPLN ACB	101020/2018	Anirban Roy Vs Gautam Sukumar Chatterjee and Others 8	Rahul Gaikwad
<u>EVIDENCE PART HEARD</u>				
4	SPL CASE ACB	100021/2014	The State ACB Vs Devpu Rambhau Naikare and others	
<u>EVIDENCE</u>				
5	SPL CASE ACB	100007/2016	The State ACB BMU Vs Hemraj Parshuram Bamne	
6	SPL CASE ACB	100060/2017	The State of Maharashtra Vs Sanjay Narayan jadhav and anr	
(Main Matter REMAND APPLN ACB/0100023/2015)				
<u>CHARGE</u>				
7	SESSIONS CASE	100108/2019	The State of Maharashtra- Tardeo Police Station Vs Ankit Dinesh Wadhel and Ors. 01	APP
8	SPL CASE ACB	100020/2019	The State- ACB BMU Vs Abhijit Muralidhar Rodge and other	
9	SESSIONS CASE	100749/2019	The State of Maharashtra - Bhandup Police Station Vs Ritesh Rajesh Kahnvikar	PP
10	SESSIONS CASE	100883/2019	The State of Maharashtra - Azad Maidan Police Station Vs Sunil Birbal Baloda	PP

APPEARANCE

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 04-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL.CASE	100724/2020	The State of Maharashtra Through A.C.B., B.M.U Vs Shyam Hari Ayare	PP
12	SPL.CASE	100731/2020	The State ACB/BMU Vs Rajendra Mohandas Mahajan and ors.	PP
<u>REPORT</u>				
13	SESSIONS CASE	100567/2012	The State GBCB,CID,BKC Vs Alur K.Gokulan and 11 other	
14	SESSIONS CASE	100588/2019	The State of Maharashtra - Shivaji Park Police Station Vs Mohd. Musa Shoukatali Shaikh	APP
15	SESSIONS CASE	100969/2019	The State of Maharashtra - R.A.K. Marg Police Station Vs Omkar Rajaram Deshmukh and Ors. 01	APP

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
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Criminal Cause List Dated 05-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL CASE ACB	100015/1986	The State of Maharashtra Vs Omprakash Hashmatroy Navani6	SPP VR Patil Ms.Anjali Jadhav for A4A5.Mr.Mokashi for aplnt.
<u>EVIDENCE PART HEARD</u>				
2	SESSIONS CASE	100518/2019	The State of Maharashtra - Kurla Police Station Vs Abdula Mohd. Ismile Khan	APP
3	SESSIONS CASE	100520/2019	The State of Maharashtra - Gavdevi Police Station Vs Imran Mohd. Akhtar Shaikh and Ors. 01	APP
4	SESSIONS CASE	100552/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Mohd. Faizan Ijaj Ahamad and Ors. 01	APP
5	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<u>EVIDENCE</u>				
6	SPL CASE ACB	100014/2018	The State ACB BMU Vs Yogesh Anant Mane	
(Main Matter REMAND APPLN ACB/0100043/2016)				
7	SPL CASE ACB	100020/2018	The State of ACB Vs Girish Laxmanbhai Vegda	
(Main Matter REMAND APPLN ACB/0100748/2017)				
8	SESSIONS CASE	1000408/2018	The State of Bandra Railway Police Station Vs Tarik Abdul Rajak Patel @ Batil Bachkana	z
9	SPL CASE ACB	100082/2018	The State of ACB BMU Vs Arun Vyasdev Saxsena	

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SPL CASE ACB	100006/2019	The State of A.C.B., B.M.U. Vs Tulshiram Namdeo Waghawale and another	
<u>CHARGE</u>				
11	SPL CASE ACB	100044/2018	STATE GOVERNMENT ACB Vs Rajesh Santoshkumar Dhole	
12	SESSIONS CASE	101981/2019	The State of Maharashtra - Parksite Police Station Vs Mumtaz Salim Shaikh	APP
13	SESSIONS CASE	101984/2019	The State of Maharashtra - Parksite Police Station Vs Sagar Sanjay Ahire	APP
14	SESSIONS CASE	102024/2019	The State of Maharashtra - Colaba Police Station Vs Parasmal Tarachand Jain and other 01	APP
<u>REPORT</u>				
15	MISC APPLN ACB	101645/2019	The State of Maharashtra Anti Corruption Bureau Vs Babanrao Shankar Gholap and Anr	
<u>RETURN OF NOTICE</u>				
16	MISC APPLN ACB	101545/2019	The State of Maharashtra Anti Corruption Bureau Vs Harishchandra Shyamcharan Mishra and Others	

CITY CIVIL AND SESSION COURT MUMBAI
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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE ACB	100043/2015	The State ACB Vs Karumayya Anumayya Pujari and another	
2	SPL CASE ACB	100113/2015	The State ACB BMU Vs Dalichand Bagda @ Dinesh Parekh	
3	SPL CASE ACB	100019/2016	The State ACB BMU Vs Sunil Pandurang Kanse and others	
4	SESSIONS CASE	100570/2019	The State of Maharashtra - Shivaji Park Police Station Vs Rakesh Sundar Vankhede	APP
5	SESSIONS CASE	100593/2019	The State of Maharashtra - Nagpada Police Station Vs Asif Adam Kalwatar and Ors. 03	APP
<u>EVIDENCE</u>				
6	SESSIONS CASE	100301/2018	The State of Bandra Railway Police Station Vs Mohd. Dilshad Mohd. Irshad Shaikh @ Papu	
7	SESSIONS CASE	100077/2019	The State of Khar Police Station Vs Mohd. Asgar Nurulhoda Ali	APP
8	SESSIONS CASE	100194/2019	The State of Maharshtra - Kurla Police Station Vs Mohd. Iqbal Abdul Wahab Khan	APP
9	SESSIONS CASE	100581/2019	The State of Maharashtra - RCF Police Station Vs Alankar Prabhakar Mahulkar	APP
10	SESSIONS CASE	100711/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Manoj Bholu Sansi	PP

CHARGE

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Criminal Cause List Dated 06-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
11	SPL CASE ACB	100104/2017	The State of ACB Vs Anil Babaji Karangutkar and another 1	
12	SPL CASE ACB	100042/2018	STATE GOVERNMENT ACB Vs Balu Subramani Reddy	
13	SESSIONS CASE	100858/2019	The State of Maharashtra - Vakola Police Station Vs Rajesh Mangala Singh and Ors. 03	APP
14	SESSIONS CASE	101985/2019	The State of Maharashtra - Vakola Police Station Vs Dharmendra Purushottam Singh and Ors. 01	APP
15	SESSIONS CASE	102027/2019	The State of Maharashtra - Worli Police Station Vs Shshikant Anant Otakvkar and others 01	APP
<u>COMPLIANCE</u>				
16	SPL CASE ACB	100056/2018	The State of ACB BMU Vs Pravin Badrinaryan Mudhanda	
17	SESSIONS CASE	100795/2018	The State of Maharashtra- Mahim Police Station Vs Dinesh Laxman Narkar	APP
<u>REPLY/SAY</u>				
18	MISC APPLN ACB	100821/2020	The State (E.O.W) Vs Manikrao Mohanrao Patil and 74 Others	PP
<u>APPEARANCE</u>				
19	MISC APPLN ACB	100955/2020	Dr. Rajendra Bhaskarrao Shingne Vs State Thr M R A Marg P Stn	Dhiraj Munde

REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	SESSIONS CASE	100354/2013	The State Sakinaka P St Vs Naseem Salim Ahmed Shaikh and 22 ors	

CITY CIVIL AND SESSION COURT MUMBAI
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COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 07-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL.CASE	100049/2007	State of Maharashtra Vs Janrao Govindrao Augad12	
<u>ARGUMENTS</u>				
2	SESSIONS CASE	100944/2019	The State of Maharashtra - Mulund Police Station Vs Akshay Kishor Wanage	APP
<u>HEARING</u>				
3	MISC APPLN ACB	100511/2019	The State ACB BMU Vs Shivaji Ranba Banate and Anr	
<u>EVIDENCE PART HEARD</u>				
4	SESSIONS CASE	100775/2015	VAKOLA POLICE STATION. Vs RAJAN RAJESH KHATIK AND ORS.03.	Adv. Kashid for all
5	SESSIONS CASE	100770/2015	CHUNABHATTI POLICE STATION. Vs SMT. MADINA BANO MOHD.SIRAJ KHAN AND ORS.02	
Sub Matter: SESSIONS CASE/0100078/2016				
6	SESSIONS CASE	100078/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs IRSHAD JAMILUDDIN SHAIKH AND ORS.04	
(Main Matter SESSIONS CASE/0100770/2015)				
<u>EVIDENCE</u>				
7	SPL CASE ACB	100108/2017	The State of ACB Vs Satappa Shripal Unhalkar	
8	SPL CASE ACB	100076/2018	The State of ACB BMU Vs Raju Ganesh Pillai	
<u>CHARGE</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SPL CASE ACB	100022/2018	The State of ACB, BMU Vs Vidyadhar Sharad Kadam	
(Main Matter REMAND APPLN ACB/0100747/2017)				
10	SESSIONS CASE	100172/2019	The State of Maharashtra - Antop Hill Police Station Vs Akbar Ajjar Malik @ Akbar Tamatarwala	APP
11	SESSIONS CASE	100614/2019	The State of Maharashtra - Kherwadi Police Station Vs Fedrick Anthony Walodo	PP
12	SESSIONS CASE	100735/2019	The State of maharashtra - Dadar police Station Vs Nilesh kailash sonakar	PP
RETURN OF NOTICE				
13	SESSIONS CASE	100877/2019	The State of Maharashtra - Antop Hill Police Station Vs Suresh Raju Devendra @ Kidni Surya @ Murgan	APP
